

TRIPURA  GAZETTE

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**PART--I-- Orders and Notifications by the Government of Tripura,
The High Court, Government Treasury etc.**

GOVERNMENT OF TRIPURA
OFFICE OF THE REGISTRAR OF COOP. SOCIETIES
PALACE COMPOUND: AGARTALA
(Phone-0381-2323765, Fax No. 0381-2325935: email-rcstripura 2013 @ gmail.com.)
([https:// www.cooperation.tripura.gov.in](https://www.cooperation.tripura.gov.in))

F.No.2-144/RGN/COOP/85/14987-92

Dated, Agartala, the 28th November, 2018.

NOTIFICATION

Whereas, 3(three) Board of Directors (out of 5 (five) BOD's) of **JUMERDHEPA PACS LTD**, have resigned from the Board and as a result the Board has lost its locus-standi in the Society;

Therefore, it has become imparative to appoint an Administrator in the Society to do normal activities as well as to conduct the election for formation of new Board of Directors of the Society;

Now, In exercise of powers conferred under section 74 (1) (a) (ii) of Tripura Cooperative Societies Act, 1974(Tripura Act NO. 8 of 1974) the undersigned appoints to **Sri Shyamal Kanti Roy, Cooperative Officer**, O/o the Assistant Registrar of Coop. Societies, Sonamura, Sepahijala District, as Administrator of **JUMERDHEPA PACS LTD**'' Jumerdhepa, P.O:- Jumerdhepa, Sonamura, West Tripura District ,(now at **Sepahijala District**) to manage the affairs of the Society not exceeding **2(two) months** with immediate effect.

Sd/- Illegible
Registrar of Coop. Societies,
Government of Tripura.